CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH, NEW DELHI



CP NO.416/2003 O.A.NO.109/2003

Friday, this 16th day of January, 2004

Hon'ble Shri Shanker Raju, Member (J) Hon'ble Shri S.A.Singh, Member (A)

Ram Kumar Sharma, S/o late Shri Mahabir Prasad, working as Postman in Meerut Head Post Office-1 R/o 409/I Multan Nagar Meerut City-250002.

-Petitioner.

(By Advocate: Shri Sant Lal)

Versus

- Ms.P.Balasubramanian, Secretary, Ministry of Communications, Deptt. of Posts, Dak Bhawan, New Delhi-110001.
- Ms.Neelam Srivastava, Chief Postmaster General, UP Circle, Lucknow-226001.

-Respondents

(By Advocate: Shri M.M.Sudan)

ORDER (ORAL)

By Shri Shanker Raju, Member(J)

One of the reliefs in OA 109/2003 was to direct the respondents to dispose of the revision petition. This direction was issued on 5.2.2003 to decide the revision petition.

2. Shri M.M.Sudan, counsel for respondents has produced a copy of the order passed by the respondents on 5.1.2004 wherein the revision petition has been disposed of and by setting aside the punishement order and the matter is remanded back. Thus the Tribunal's order has been fully complied with. We do not find any wilful contempt on the part of the respondents. CP dismissed and notices are

discharded/

Member (A)

(Shanker Raju)
Member(J)

/kdr/

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